

PUBLICATION NOTICE

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-29

(Appellate Civil Jurisdiction)

ARB No. 11 of 2025

DELHIVERY LIMITED

... Petitioner

v/s

SIMBA LOGISTICS PRIVATE LIMITED

... Respondent

Notice to:

Respondent:- SIMBA LOGISTICS PRIVATE LIMITED (CIN: U52600DL2013PTC247988), HAVING ITS REGISTERED OFFICE AT: WOLK, LOWER GROUND FLOOR, 40-41, BAKSHI HOUSE, NEHRU PLACE, SOUTH DELHI, NEW DELHI- 110019 THROUGH ITS AUTHORISED REPRESENTATIVE.

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Hon'ble Court on 05.12.2025 (Actual) personally or through someone authorized by Law to Act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 27th November 2025.

 27.11.25

Superintendent (Civil Revision Branch)

Scanning Clerk